

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 28.07.2010
ANSWERED ON
ECONOMIC BLOCKADE ON MANIPUR .

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Shri D. Raja

Will the Minister of RURAL DEVELOPMENT HOME AFFAIRS be pleased to state :-

- (a) whether Government is aware of the economic blockade imposed on Manipur from April 6, 2010 causing untold hardships to the people of Manipur due to nonavailability of essential commodities;
- (b) if so, the details thereof; and
- (c) what steps are being taken by the Union Government to resolve the problem?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPALLY RAMACHANDRAN)

(a) & (b): Yes, Sir. The economic blockade of National highways No. 39 and 53 started in Manipur since April 6, 2010 with the call of United Naga Council (UNC) for 12 hours 'chakka bandh' in protest against the holding of elections to the six Autonomous District Councils in the State. In support of the UNC, several other Naga organizations called for a week-long economic blockade of national highways from midnight of April 11, 2010. The situation got aggravated with Naga Students Federation (NSF) joining the agitation in protest against decision of the Government of Manipur not to allow Shri Th. Muivah, General Secretary, National Socialist Council of Nagaland (Isac/Muivah) {NSCN(IM)} into Manipur.

(c): The Government of Manipur was advised to take all measures to lift the blockade and ensure supply of essential commodities to general public. Food items and life-saving drugs were airlifted to the State. Additional Central paramilitary Forces have been deployed for protection of highways in the State. While the blockade has been lifted by the Naga bodies with effect from 18th June, 2010, transportation through NH 39 remains infrequent due to a call given by the Manipur Transporters' and Drivers' Council.